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Title: Regarding professional courses perused by students.

SHRI M. SHIVANNA (CHAMARAJANAGARA) : Hon. Chairman Sir, today I would like to draw the attention of the Government through you towards the pathetic conditions of the students of professional courses.

Sir, the Government of Karnataka has made an announcement that it will provide fee concessions in the professional courses for the students who belongs to Scheduled Caste and Scheduled Tribes. Thousands of students have got admitted thinking that the Government will provide the concessions. But due to unnecessary delay in releasing financial assistance of Rs. 52 crores by Central

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\* English Translation of the speech originally delivered in Kannada.

Government for the Welfare of Scheduled Caste and Scheduled Tribes, the Government of Karnataka is not in the position to provide fee concessions to the Scheduled Caste and Scheduled Tribes students of professional courses. It leads to a lot of tension among the students. Most of the students took admission in the professional courses on the basis of Government's assurance. Now the Management of Professional colleges force them to pay the full fee. The affected students and also their parents are still looking forward that they are getting the financial assistance from the Government. On the other hand the Government of Karnataka is waiting for the financial assistance from the Central Government.

Therefore, I urge upon the Government through you that the Centre should take immediate steps to release financial assistance of Rs. 52 crores to the Government of Karnataka. With these few words I conclude my speech. Thank you Sir.